

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 272 of 2013 &
I.A. No. 366 of 2013**

Dated : 21ST February, 2014

In the matter of:

Jayshree Chemicals Ltd.

....Appellant(s)

Versus

O.E.R..C & Anr.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

10.03.2014.

COURT MASTER